

ORISSA HIGH COURT**FILING REPORT AS ON :31/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012407/2023	BIKRAM MANDAL VS STATE OF ODISHA	ASHOK DAS VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000168/2022
2	BLAPL/0012408/2023	BABULA GOUDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	TENTULIKHUNTI /172 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0001148/2023
3	BLAPL/0012409/2023	SANJEET KUMAR SINGH VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT GRPS /9 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000076/2021
4	BLAPL/0012410/2023	JAGANNATH DAS @ JAGA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /43 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000278/2023
5	BLAPL/0012411/2023	CHHABILA NAYAK @ CHHABI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KHURDA SADAR /9 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000267/2023
6	BLAPL/0012412/2023	NIRANJAN MOHARANA @ GAJANAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PURI TOWN /82 /2018 1ST A.D.J.,PURI(Puri) ST/0000022/2022
7	BLAPL/0012413/2023	SANKAR SAHU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHALLIKOTE /780 /2022 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001940/2022
8	BLAPL/0012414/2023	SUNIL SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BIDANASI /265 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000028/2023
9	BLAPL/0012415/2023	LAKHA MANGARAJ VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEGAON /167 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi) CT/0000476/2023
10	BLAPL/0012416/2023	GOPAL SAHU @ PILU VS STATE OF ODISHA	UMAKANTA MAHAPATRA VS	NIMAKHANDI /141 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000148/2023
11	BLAPL/0012417/2023	TRIPATI @ NIRUPATI BISWASH @ BISWAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KALIMELA /126 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000033/2023

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12	BLAPL/0012418/2023	RAKESH KUMAR MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /303 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000264/2023
13	BLAPL/0012419/2023	KAMALAKANTA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /154 /2023 J.M.F.C,CHANDABALI(Bhadrak) GR/0000340/2023
14	BLAPL/0012420/2023	SWAGAT SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /140 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002650/2023
15	BLAPL/0012421/2023	RABINDRA PRADHANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /60 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000028/2021
16	BLAPL/0012422/2023	ARJUN KHARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /145 /2023 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) CT/0000100/2023
17	BLAPL/0012423/2023	SRIKANTA BAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	ERASAMA /352 /2023 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000593/2023
18	BLAPL/0012424/2023	HADAPA SIBA @ H. SIVA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /425 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) CT/0000032/2020
19	BLAPL/0012425/2023	RUKADHAR GATAN VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPORE SADAR /193 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000075/2020
20	BLAPL/0012426/2023	CHINMAYA KUMAR DASH VS STATE OF ODISHA (OPID)	AMITAV TRIPATHY VS	EOW,BHUBANESWAR /11 /2022 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam) GR/0000001/2022
21	BLAPL/0012427/2023	JAGANNATH PRADHAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	GOLANTHARA (BERHAMPUR) /261 /2020 () //
22	BLAPL/0012428/2023	BALARAM BHUYAN VS STATE OF ODISHA	SURYSANTA MOHAPATRA VS	BALIAPAL /114 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000104/2023
23	BLAPL/0012429/2023	DEEPAK KUMAR GOUDA	DINESH RAY	MOHANA /21 /2022

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000018/2022
24	BLAPL/0012430/2023	DAMODAR KHARA VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000163/2022
25	BLAPL/0012431/2023	BABU SINGH KUSHWAH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	EOW,BHUBANESWAR /1 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000001/2022
26	BLAPL/0012432/2023	PRATIK JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KAMAKHYANAGAR /433 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000803/2023
27	BLAPL/0012433/2023	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHALLIKOTE /780 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001940/2022
28	BLAPL/0012434/2023	KAMALAKANTA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	REMUNA /35 /2014 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000931/2014
29	BLAPL/0012435/2023	LAJAR MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PADMAPUR /59 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000062/2023
30	BLAPL/0012436/2023	BAJARANG SINGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	NABARANGAPUR TOWN /5 /2023 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur) TR/0000001/2023
31	BLAPL/0012437/2023	BARUN KISAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BHASMA /113 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000180/2023
32	BLAPL/0012438/2023	HADAPA SHIVA @ EDAGALA SHIVA @ H.SIVA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /72 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000102/2022
33	BLAPL/0012439/2023	RANJIT SARDAR VS STATE OF ODISHA	GOPINATH MISHRA VS	MOTU /115 /2023 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000480/2023
34	BLAPL/0012440/2023	SANJUBALA SWAIN VS	KAMALESH RATH VS	BOLAGARH P.S. /208 /2023 A.D.J.,BHUBANESWAR(Khordha)

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35	BLAPL/0012441/2023	STATE OF ODISHA BIJENDRA ROUSTRAY VS	SANJIT MISHRA VS	TR/0000440/2023 //0 ()
36	BLAPL/0012442/2023	STATE OF ODISHA ABHIMANYU SAHU VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR TOWN /490 /2023 ()
37	BLAPL/0012443/2023	STATE OF ODISHA NIMAI DEEP VS	ADHIKARI PRADHAN VS	// barpalli /129 /2019 ()
38	BLAPL/0012444/2023	STATE OF ODISHA VIKASH DAHIYA @ VIKASH VS	SHYAM MANOHAR VS	// MATHILI /42 /2021 ()
39	BLAPL/0012445/2023	STATE OF ODISHA JUGA @ BASIR KHAN VS	MANOJ KUMAR MALLICK VS	// CUTTACK SADAR /524 /2023 ()
40	BLAPL/0012446/2023	STATE OF ODISHA SANDEEP VS	SHYAM MANOHAR VS	// MATHILI /42 /2021 ()
41	BLAPL/0012447/2023	STATE OF ODISHA AJIT @ BALIA SETHY VS	LAMBODOR ACHARI VS	// K.NUAGAON /276 /2023 ()
42	BLAPL/0012448/2023	STATE OF ODISHA JASOBANTI PRADHAN VS	ARUN KUMAR PATEL VS	// BARGAON /255 /2022 ()
43	BLAPL/0012449/2023	STATE OF ODISHA PAPUN NAYAK VS	TANMAYA KUMAR MOHANTY VS	// KHALLIKOTE /780 /2022 ()
44	BLAPL/0012450/2023	STATE OF ODISHA SHAHNAWAZ MALIK VS	PRASANTA KUMAR NANDA VS	// Maitri Vihar PS /205 /2023 ()
45	BLAPL/0012451/2023	STATE OF ODISHA AMIT KUMAR DAS @ AD VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// SECTOR-19 /80 /2023 () //

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46	BLAPL/0012452/2023	A. SRINU VS STATE OF ODISHA	JAYADEBA BEHERA VS	SARANAKUL /43 /2023 () //
47	BLAPL/0012453/2023	PRABHAT PALLEI @ PRABHAT PALEI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KHALLIKOTE /243 /2023 () //
48	BLAPL/0012454/2023	BABU @ BHUBENDRA JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SORO /607 /2023 () //
49	BLAPL/0012455/2023	SK BABU @ KALIM VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /3 /2022 () //
50	BLAPL/0012456/2023	LADA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /21 /2021 () //
51	BLAPL/0012457/2023	MANORANJAN DORA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BHATILI /225 /2023 () //
52	BLAPL/0012458/2023	SIBANANDA BEHERA @ SHIBANANDA BEHERA @ BHARAT BHUSAN ROUTHAY VS STATE OF ODISHA	BHARAT BHUSAN ROUTHAY VS	/ /0 () //
53	BLAPL/0012459/2023	SUBHAM SINGH VS STATE OF ODISHA	RAMANANDA THANAPATI VS	DUNGURIPALI /70 /2023 () //
54	BLAPL/0012460/2023	SARAT SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PURUNAKATAK /55 /2023 () //
55	BLAPL/0012461/2023	RAJENDRA PANIGRAHI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	/ /0 () //
56	BLAPL/0012462/2023	MANORANJAN MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR PATTNAIK VS	SAHID NAGAR P.S. /329 /2023 () //
57	BLAPL/0012463/2023	AMJAD KHAN	SMRUTI RANJAN ROUT	DARGHA BAZAR /202 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012464/2023	BANA @ BANAMBAR MAJHI @ NAIK	SUKANTA KUMAR DALAI	MADHUPATNA /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012465/2023	KANHA BALIARSINGH	RABI NARAYAN PANDA	NIMAPADA /146 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012466/2023	SONU MUNDA	SATYAPADA SHARMA	RAGHUNATHPALI /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012467/2023	PATALESWAR SAHU@ CHITRA SAHU	T.N.MURTY	KORAPUT GRPS /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000750/2023	MUSAMAT SHAMIMARA BEGUM	SANJAY KUMAR PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000751/2023	JYOSH NARANI SWAIN	ADV.	//
		VS	VS	()
		JAYANTA KUMAR BISWAL		//
64	CMP/0001345/2023	NAMITA MALLICK	AJIT KUMAR MOHAPATRA	//
		VS	VS	()
		KRISHNA KUMARI ROU TRAY		//
65	CMP/0001346/2023	JAYAKRUSHNA KAMILA	SAIBRATA RATH	//
		VS	VS	()
		BIJULI KAMILA		//
66	CMP/0001347/2023	DUSASAN MANDHTA	SARAT CHANDRA MEKAP	//
		VS	VS	()
		PURNACHANDRA SENAPATI		//
67	CMP/0001348/2023	SUNIMANI SINGH	SIDHARTH SHANKAR PADHY	//
		VS	VS	()
		RAIDAS SINGH		//
68	CMP/0001349/2023	BIJAY KUMAR DAS	AMIYA KUMAR MOHANTY	//
		VS	VS	()

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69	CMP/0001350/2023	HEMANTA KUMAR DAS PURNA CHANDRA MANDHATA VS	BIBEKANANDA BHUYAN VS	// // ()
70	CMP/0001351/2023	MANMOHAN UDAYASINGH MADHUSMITA SWAIN @SAMAL@MABHUSMITA SWAIN	BHASKAR CHANDRA PANDA VS	// // ()
71	CMP/0001352/2023	RABI @ RAJENDRA SAMAL BIJAY LAXMI PANDA VS	SUKANTA KUMAR NAYAK VS	// // ()
72	CMP/0001353/2023	BHRAMARBAR SETHY SUSANTA MOHAPATRA VS	SURYAKANTA DASMOHAPATRA VS	// // ()
73	CMP/0001354/2023	RAMESH CHANDRA MOHAPATRA DHANESWARI MISHRA VS	ANUPAM DASH VS	// // ()
74	CONTC/0008268/2023	NARAYAN DEBATA PRASANTA KUMAR JOSHI VS	IN PERSON VS	// // ()
75	CONTC/0008269/2023	ASWATHY S,IAS,SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SUNIL KUMAR MOHANTY VS	ADV VS	// // ()
76	CONTC/0008270/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR BASANTI PANCHABIHAR VS	ADV VS	// // ()
77	CONTC/0008271/2023	SALINI PANDIT, PRINCIPAL SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT, BBSR RAJKISHORE PAL VS	ADV VS	// // ()
78	CONTC/0008272/2023	DIPTIRANJAN SETHI,SUB COLLECTOR, KHURDHA BINAYAK PRASAD MOHANTY VS	ADV VS	// // ()
79	CONTC/0008273/2023	SISHIR KUMAR RATH, OJS (SB) ENDOWMENT COMMISSIONER,BBSR NIRMALA SAHOO VS	ADV. VS	// // ()
		G.MATHI VATHANAN, I.A.S.		//

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80	CONTC/0008274/2023	PADMANAVA MOHANTA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	CONTC/0008275/2023	SARBESWAR PATRA VS DR. DEBADATTA SATAPATHY (OES 1) REGIONAL DIRECTOR OF EDUCATION, BBSR	ADV VS	// 0 //
82	CONTC/0008276/2023	HADU KHAMARI VS ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
83	CONTC/0008277/2023	TRIBIKRAM NAYAK VS ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
84	CONTC/0008278/2023	BHARAT CHANDRA GARTIA VS ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
85	CONTC/0008279/2023	GANGADHAR BEHERA VS ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
86	CONTC/0008280/2023	SAMAPIKA ROUT VS AMRIT RITURAJ, I.A.S	ADV VS	// 0 //
87	CONTC/0008281/2023	PRASANA KUMAR DAS VS BIJAYA KUMAR SETHY, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK/	ADV VS	// 0 //
88	CONTC/0008282/2023	MADHUSUDAN MISHRA VS ANU GARG, I.A.S	ADV VS	// 0 //
89	CONTC/0008283/2023	TARINI BAHIDAR VS ARAVIND AGRAWAL, SECY, DEPTT.OF HIGHER EDUCATION, ODISHA, BBSR.	SANDHYARANI PANI VS	// 0 //
90	CONTC/0008284/2023	RABINARAYAN PATTANAYAK VS PRAMOD KUMAR DALABEHERA, O.A.S. A (JB)	ADV. VS	// 0 //
91	CONTC/0008285/2023	BIRANCHI NARAYAN MOHAPATRA	BIDYALOK MOHAPATRA	//

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		VS	VS	0
		ASWATHY S., I.A.S.		//
92	CONTC/0008286/2023	SIBA DALAI	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
93	CONTC/0008287/2023	GURUNATH KUASI	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
94	CONTC/0008288/2023	BANDHU HANTAL	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
95	CONTC/0008289/2023	GHENU HANTAL	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
96	CONTC/0008290/2023	CHAITANYA KIRSANI	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
97	CONTC/0008291/2023	SANTOSINI KUJUR	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
98	CONTC/0008292/2023	BABI KHILLA	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
99	CONTC/0008293/2023	SUSHANTA KUMAR ROUT	ADV	//
		VS	VS	0
		S.K.BANSAL, I.P.S		//
100	CONTC/0008294/2023	BHARAT MALICK	ADV	//
		VS	VS	0
		KARNADEV SAMADAR, OAS-I(JB), B.D.O, NISCHINTAKOILI, CUTTACK		//
101	CONTC/0008295/2023	SARBESHWAR SAHU	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
102	CONTC/0008296/2023	ANURADHA CHOUDHURY	ADV	//
		VS	VS	0

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		ASWATHY .S, I.A.S		//
103	CONTC/0008297/2023	MOHAN CHARAN SAHOO	UMA CHARAN MISHRA	//
		VS	VS	0
		MANOJ KUMAR MOHANTY, I.A.S.		//
104	CONTC/0008298/2023	NAGENDRA NATH MISHRA	ADV	//
		VS	VS	0
		SUNIL KUMAR BANSAL, I.P.S		//
105	CONTC/0008299/2023	MALAYA KUMAR PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		ANU GARG, I.A.S.		//
106	CONTC/0008300/2023	NARAYAN PANDEY	ADV	//
		VS	VS	0
		HEMAKANTA SAY , I.A.S		//
107	CONTC/0008301/2023	NIRANJAN PRASAD PANDA	ADV	//
		VS	VS	0
		MADHUSMITA NANDA, TAHASILDAR,JATANI		//
108	CONTC/0008302/2023	JYOSHINARANI MISHRA	ADV.	//
		VS	VS	0
		MADHUSMITA NANDA, TAHASILDAR, JATANI		//
109	CONTC/0008303/2023	KIRTAN BIHARI MAJHI	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
110	CONTC/0008304/2023	ABIDA RAITA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
111	CONTC/0008305/2023	THUNADHAR NAIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
112	CONTC/0008306/2023	MOHAN NANDA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
113	CONTC/0008307/2023	SATRUGHAN HARIJAN	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//

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114	CONTC/0008308/2023	KALPANA SETHI VS KRUSHNA CHANDRA MOHANTY, DIRECTOR WATER AND LAND MANAGEMENT INSTITUTE, PRATAPANAGIRI, CUTTACK	ADV. VS	// 0
115	CONTC/0008309/2023	DEBANANDA MAITY VS SEEKRUTI SWARUPA MISHRA,ADDL. F.O,(HEADQUARTER),BALASORE	PRASANTA KUMAR PRADHAN VS	// 0
116	CONTC/0008310/2023	SASHIBHUSAN PARIDA VS SEEKRUTI SWARUPA MISHRA,ADDL. F.O,KHURDA	PRASANTA KUMAR PRADHAN VS	// 0
117	CONTC/0008311/2023	RAMESH CHANDRA MAJHI VS JITENDRA KUMAR BEHERA,DFO,BALASORE	PRASANTA KUMAR PRADHAN VS	// 0
118	CONTC/0008312/2023	MANIKA MAJHI VS JITENDRA KUMAR BEHERA,DFO,BALASORE	PRASANTA KUMAR PRADHAN VS	// 0
119	CONTC/0008313/2023	BRUNDABATI MOHANTY VS SEEKRUTI SWARUPA MISHRA,ADDL. F.O,KHURDA	PRASANTA KUMAR PRADHAN VS	// 0
120	CONTC/0008314/2023	SHANTILATA PRADHAN VS SEEKRUTI SWARUPA MISHRA,ADDL. F.O,KHURDA	PRASANTA KUMAR PRADHAN VS	// 0
121	CONTC/0008315/2023	RAGHUNATH BEHERA VS JITENDRA KUMAR BEHERA,DFO,BALASORE	PRASANTA KUMAR PRADHAN VS	// 0
122	CONTC/0008316/2023	LAXMIKANTA MAITY VS JITENDRA KUMAR BEHERA,DFO,BALASORE	PRASANTA KUMAR PRADHAN VS	// 0
123	CONTC/0008317/2023	JAYANTA KUMAR BEHERA VS SUJAYA KUMAR PATI, TAHASILDAR, SADAR, CUTTACK	KALPATARU MISHRA VS	// 0
124	CONTC/0008318/2023	PRASANTA KUMAR GIRI VS SEEKRUTI SWARUPA MISHRA,ADDL. F.O,KHURDA	PRASANTA KUMAR PRADHAN VS	// 0
125	CONTC/0008319/2023	CHIRANJEET JENA	PRASANTA KUMAR PRADHAN	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLA/0001193/2023	SEEKRUTI SWARUPA MISHRA,ADDL. F.O,KHURDA	SARADA PRASAD DASH	// BARBIL /242 /2023
		SUJIT ROUT	VS	()
127	CRLA/0001194/2023	STATE OF ODISHA	VS	//
		BABULA CHOUDHURY	GOPAL KRISHNA NAYAK	TIKIRI /151 /2021
		VS	VS	()
128	CRLA/0001195/2023	STATE OF ODISHA	VS	//
		MAHENDRA DILA	LAXMINARAYAN PATEL	/ /0
		VS	VS	()
129	CRLA/0001196/2023	STATE OF ODISHA	VS	//
		BISHNU BHOI	AKSHAYA KUMAR SAHOO	SASON /138 /2014
		VS	VS	()
130	CRLA/0001197/2023	STATE OF ODISHA	VS	//
		BHAGIRATHI NAIK	SUSANTA KUMAR MISHRA	ODAGAON /109 /2016
		VS	VS	()
131	CRLA/0001198/2023	STATE OF ODISHA	VS	//
		BIRAJA NAYAK @ BIRAJ NAYAK	JYOTIRMAYA SAHOO	ADVA /34 /2016
		VS	VS	()
132	CRLA/0001199/2023	STATE OF ODISHA	VS	//
		GUDDU NISHAD	OMKAR PANDA	NEMALO /181 /2021
		VS	VS	()
133	CRLLP/0000072/2023	STATE OF ODISHA	VS	//
		JAYANTA KUMAR BEHERA	KALPATARU MISHRA	/ /0
		VS	VS	()
134	CRLMA/0000439/2023	UMESH CHANDRA PADHI	VS	//
		NIGAMANANDA DAS	ADV.	BALIKUDA /176 /2013
		VS	VS	()
135	CRLMA/0000440/2023	STATE OF ORISSA	VS	//
		BISWAJIT@BISWAJEET PADHI	NALINI KANTA DASH	/ /0
		VS	VS	()
		SUSAMA PADHI @ PANDA	VS	//
136	CRLMA/0000441/2023	SHRADHANJALI BEHERA	GOREKHANATH DAS	KONARK /76 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004872/2023	STATE OF ODISHA DILLIP BEHERA @ DILLIP KUMAR BEHERA VS	ARUN KUMAR PATRA VS	// CHANDAPUR /108 /2021 ()
138	CRLMC/0004873/2023	STATE OF ODISHA PRAMOD KUMAR SAMAL VS	SATYA RANJAN MULIA VS	// GURUDIJHATIA /5 /2020 ()
139	CRLMC/0004874/2023	STATE OF ODISHA SEKH SABIR @ BABLU @ SETH SABBIR VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /12 /2006 ()
140	CRLMC/0004875/2023	STATE OF ODISHA RABINDRA PANDA VS	AMULYA RATNA PANDA VS	// B.SINGHPUR /120 /2022 ()
141	CRLMC/0004876/2023	STATE OF ODISHA KASTURI DEVI VS	SUSANTA KUMAR BARAL VS	// / /0 ()
142	CRLMC/0004877/2023	STATE OF ODISHA PRADEEP KUMAR JENA VS	SIVA SANKAR CHAINI VS	// / /0 ()
143	CRLMC/0004878/2023	NANDADULAL SANTARA BASANTI SWAIN VS	DEBASNAN DAS VS	// BIRIDI PS /65 /2020 ()
144	CRLMC/0004879/2023	STATE OF ODISHA BULU NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /367 /2014 ()
145	CRLMC/0004880/2023	STATE OF ODISHA SARU@KRUSHNA CHANDRA MAHASUAR VS	SURYA NARAYAN MISHRA VS	// PURI TOWN /219 /2021 ()
146	CRLMC/0004881/2023	STATE OF ODISHA PRADEEP KUMAR JENA VS	SIVA SANKAR CHAINI VS	// / /0 ()
147	CRLMC/0004882/2023	NANDADULAL SANTARA CHAITANYA BEHERA VS	JYOTI PRAKASH TRIPATHY VS	// CHAMAKHANDI /298 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004883/2023	AGASTI DHALA @ AGASTI KUMAR DHALA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BIRMAHARAJPUR /122 /2016 () //
149	CRLMC/0004884/2023	PRASANTA PUHAN @ BULA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SORO /250 /2019 () //
150	CRLMC/0004885/2023	MD. SABIR VS STATE OF ODISHA	PURNA CHANDRA DAS VS	/ /0 () //
151	CRLMC/0004886/2023	CHANDAN NAIK @ MAHESWAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	CAPITAL P.S. /318 /2020 () //
152	CRLMC/0004887/2023	BOUDHARAJ NAYAK @ BUDHARAJ NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIKIA /66 /2013 () //
153	CRLMC/0004888/2023	ANANDA KUMAR SWIAN@ ANANDA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /151 /2023 () //
154	CRLMC/0004889/2023	SAMBHU SETHY@ SAMBHU SETHI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	DIGAPAHANDI /276 /2021 () //
155	CRLMC/0004890/2023	SUDARSHAN GOCHHAYAT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
156	CRLMP/0002121/2023	HARAKANTA PANDIT VS SUPERINTENDENT OF POLICE, BOLANGIRI	KARUNAKAR RATH VS	/ /0 () //
157	CRLMP/0002122/2023	MANORAMA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
158	CRLMP/0002123/2023	PADMANAV BHUTIA VS STATE OF ODISHA	DAITARI PRADHAN VS	/ /0 () //
159	CRLMP/0002124/2023	SASMITA SAHOO	SIBA PRASAD SAHOO	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0002125/2023	STATE OF ODISHA REENA BEHERA	SIBA PRASAD SAHOO	// /0
		VS	VS	()
161	CRLMP/0002126/2023	STATE OF ODISHA JYOTSNALIPI NANDA	SAILAZA NANDAN DAS	// /0
		VS	VS	JUDGE FAMILY COURT,BHUBANESWAR(Khordha)
162	CRLMP/0002127/2023	RAJESH KUMAR MISHRA BINATA NAIK	BYOMAKESH TRIPATHY	Crp/0000116/2022 /0
		VS	VS	()
163	CRLMP/0002128/2023	STATE OF ODISHA DWARI SWAIN	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
164	CRLMP/0002129/2023	STATE OF ODISHA MONALISA BISOI	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
165	CRLMP/0002130/2023	STATE OF ODISHA LAXMIPRIYA BEHERA	DR.JANMEJAYA RAY	// /0
		VS	VS	()
166	CRLMP/0002131/2023	STATE OF ODISHA PRATIMA BISHOYI	AMULYA RATNA PANDA	// /0
		VS	VS	()
167	CRLMP/0002132/2023	STATE OF ODISHA NIBEDITA JOGANIA	ALOK KUMAR MOHAPATRA	// /0
		VS	VS	()
168	CRLMP/0002133/2023	STATE OF ODISHA LALIT MOHAN PRADHAN	ALOK KUMAR MOHAPATRA	// /0
		VS	VS	()
169	CRLMP/0002134/2023	STATE OF ODISHA HARAPRIYA TRIPATHY	SASHIBHUSAN DAS	// /0
		VS	VS	()
170	CRLMP/0002135/2023	STATE OF ODISHA DAMODAR NAYAK	SANKARACHARYA CHOUDHURY	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002136/2023	STATE OF ODISHA LABANYAMAYEE DAS VS	GOPAL PRASAD JENA VS	// //0 ()
172	CRLREV/0000584/2023	STATE OF ODISHA AYUSMANTA SARANGI VS	SARATHI JYOTI MOHANTY VS	// BHATILI /37 /2019 ()
173	CRLREV/0000585/2023	STATE OF ODISHA SUBRAT SARANGI VS	SARATHI JYOTI MOHANTY VS	// BHATILI /37 /2019 ()
174	CRLREV/0000586/2023	STATE OF ODISHA RANJAN KUMAR PATTANAİK VS	BISWAJIT NAYAK VS	// //0 ()
175	CRLREV/0000587/2023	B AND B INDUSTRIES, SUNDARGARH PRATAP KUMAR JENA @ PRATAP JENA VS	SATYAJIT MOHAPATRA VS	// MAHANGA /5 /2021 ()
176	FAO/0000486/2023	STATE OF ODISHA LEGAL MANAGER, M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD, BBSR VS	KOMAN SURAN VS	// // ()
177	MACA/0001044/2023	SANTOSH KUMAR BADATYA KSHETRA BEHERA VS	PRADEEP KUMAR MISHRA VS	// // ()
178	MACA/0001045/2023	P.RANI RANJAN MOHANTY VS	KARUNAKAR DAS VS	// // ()
179	MACA/0001046/2023	ARNAPURNA NAYAK RAIMANI KABAT VS	KARUNAKAR DAS VS	// // ()
180	MACA/0001047/2023	B. VERMA AND SONS SUKANTA KUMAR SAHOO VS	KAPILA CHARAN NAYAK VS	// // ()
181	MACA/0001048/2023	KANHU CHARAN JENA MADAN MOHANTY VS	KAPILA CHARAN NAYAK VS	// // ()
		KANHU CHARAN JENA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0001049/2023	KARTIK MALLICK VS KANHU CHARAN JENA	KAPILA CHARAN NAYAK VS	// 0 //
183	MACA/0001050/2023	ANTARYAMI KHUNTIA VS DEBABRATA SAHOO	DEBASISH PATNAIK VS	// 0 //
184	MATA/0000375/2023	MANORANJAN SAHOO VS SEEMA SAHU	RAMANI KANTA PATTANAIAK VS	// 0 //
185	MATA/0000376/2023	PRADIPTA KUMAR RATHA VS MITANJALI RATHA	TAPASWINI SINHA VS	// 0 //
186	RPFAM/0000365/2023	PRASANTA KUMAR MOHANTY VS MADHUSMITA DAS @ MOHANTY	SANKARACHARYA CHOUDHURY VS	// 0 //
187	RSA/0000458/2023	SK. MOHIUDDIN VS ABDUL ZALIL KHAN	RABINDRA KUMAR SAHOO VS	// 0 //
188	RSA/0000459/2023	DEEPAK KUMAR DASH VS NAMITA DASH	BIBEKANANDA BHUYAN VS	// 0 //
189	RSA/0000460/2023	HEMANTA KUMAR KAR VS HADISAN BIBI	JAGANNATH BHUYAN VS	// 0 //
190	RVWPET/0000424/2023	JYOTI RANJAN PRADHAN VS SUBHASRI @ SUBHASREE PATTNAIK	AKSHAYA KUMAR NAYAK VS	// 0 //
191	RVWPET/0000425/2023	STATE OF ODISHA VS DHANESWAR RATH INSTITUTE OF ENGINEERING AND MEDICAL SCIENCES(DRIEMS)	TARUN PATNAIK,A.S.C VS	// 0 //
192	TRP(C)/0000368/2023	X VS X	ADV. VS	// 0 //
193	WA/0002685/2023	SUDHIR KUMAR LENKA	BANSHIDHAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0002686/2023	STATE OF ODISHA NAREN KUMAR SAHOO		//
		VS	VS	0
195	WA/0002687/2023	MAHANADI COALFIELDS LIMITED STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
196	WA/0002688/2023	HIMANSHU SEKHAR PANDA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
197	WA/0002689/2023	ARUNA KUMAR PADHY STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
198	WA/0002690/2023	PRASANNA KUMAR DAS STATE OF ODISHA	AJODHYA RANJAN DAS,A.G.A	//
		VS	VS	0
199	WA/0002691/2023	SARAT CHANDRA SATAPATHY STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
200	WA/0002692/2023	RUPAK KUMAR DAS ADARSHA PATHAGAR	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
201	WP(C)/0035520/2023	THE MANAGER(TS) LAND, ROURKELA STEEL PLANT URMIBALA MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
202	WP(C)/0035521/2023	STATE OF ODISHA BINDHYABASINI PATRI	DURGESH NARAYAN RATH	//
		VS	VS	0
203	WP(C)/0035522/2023	STATE OF ODISHA BINAPANI DASH	DURGESH NARAYAN RATH	//
		VS	VS	0
204	WP(C)/0035523/2023	STATE OF ODISHA MANOJ MANJARI BISWAL	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0035524/2023	STATE OF ODISHA T.ANANDA RAO VS	P.V.BALAKRISHNA VS	// // 0
206	WP(C)/0035525/2023	STATE OF ODISHA MANOJ KUMAR DORA VS	DURGESH NARAYAN RATH VS	// // 0
207	WP(C)/0035526/2023	STATE OF ODISHA MANJULATA MEHER VS	AMIYA KUMAR MOHANTY A VS	// // 0
208	WP(C)/0035527/2023	STATE OF ODISHA DEBI PRASHANA MOHANTY VS	ARJUNA CHARANA BEHERA VS	// // 0
209	WP(C)/0035528/2023	STATE OF ODISHA SHIBA CHARAN SAMAL VS	DURGESH NARAYAN RATH VS	// // 0
210	WP(C)/0035529/2023	STATE OF ODISHA RAKESH KUMAR SAMANTARAY VS	MANOJ KUMAR MOHANTY VS	// // 0
211	WP(C)/0035530/2023	ADHYATIMA DAS NARAYAN SARKAR VS	DURGESH NARAYAN RATH VS	// // 0
212	WP(C)/0035531/2023	STATE OF ODISHA STALIN SAHU VS	PRADEEP KUMAR KHUNTIA VS	// // 0
213	WP(C)/0035532/2023	STATE OF ODISHA HADU DASH VS	ALOK KUMAR MOHAPATRA VS	// // 0
214	WP(C)/0035533/2023	STATE OF ODISHA RANJAN KUMAR BHUYAN VS	PRASANNA KUMAR SAHOO VS	// // 0
215	WP(C)/0035534/2023	STATE OF ODISHA SANATAN JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0035535/2023	BRAJA MOHAN ALDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
217	WP(C)/0035536/2023	PAWAN KUMAR JAJODIA VS STATE OF ODISHA	GOPABANDHU DASH VS	// 0 //
218	WP(C)/0035537/2023	MANORAMA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	WP(C)/0035538/2023	JITENDRA KUMAR SETHI VS STATE OF ODISHA	JUDHISTIR SAHOO VS	// 0 //
220	WP(C)/0035539/2023	MONALISHA KANUNGO VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
221	WP(C)/0035540/2023	KSHITISH CHANDRA MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
222	WP(C)/0035541/2023	BISWAJIT DASH VS STATE OF ODISHA	JUDHISTIR SAHOO VS	// 0 //
223	WP(C)/0035542/2023	KESHAB KUMAR JALLY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
224	WP(C)/0035543/2023	SUSHMA BHOI @ SUSHMA BARIK VS DR. HRUSHIKESH BARIK	SATYANARAYAN MOHAPATRA VS	// 0 //
225	WP(C)/0035544/2023	ANJALI KUMARI SATPATHY VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
226	WP(C)/0035545/2023	PRASANTI KUMARI NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
227	WP(C)/0035546/2023	TEJASWINEE SHAKTISWARUPINEE	PITAMBAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0035547/2023	JHARANA PANDA	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0035548/2023	JYOTIRMAYEE KAMILA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0035549/2023	JYOTSNARANI SWAIN	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		L.I.C OF INDIA, JAGATSINGHPUR		//
231	WP(C)/0035550/2023	HEMALATA KANDI	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0035551/2023	DHIRENDRA PAIKARAY	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0035552/2023	ANJALI KUMARI NAYAK	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0035553/2023	ARATI NAIK	BISWAJIT PASAYAT	//
		VS	VS	0
		THE STATE OF ODISHA		//
235	WP(C)/0035554/2023	KUNU NAIK	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0035555/2023	THANKAPPAN SUNNY	BAURIBANDHU CHAMPATIRAY	//
		VS	VS	0
		PRESIDING OFFICER, DRT, CTC		//
237	WP(C)/0035556/2023	JITENDRA KUMAR CHHOTRAY @ CHHOTARAY	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0035557/2023	SWARNALATA NAYAK	UMAKANT SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0035558/2023	STATE OF ODISHA PRADEEPTA KISHORE NAYAK VS	UMAKANT SAHOO VS	// // ()
240	WP(C)/0035559/2023	STATE OF ODISHA BIJAY KUMAR DAS VS	SATYA PRAKASH NATH VS	// // ()
241	WP(C)/0035560/2023	STATE OF ODISHA SAROJINI SAHOO VS	UMAKANT SAHOO VS	// // ()
242	WP(C)/0035561/2023	STATE OF ODISHA SITAKANTA NAYAK VS	TIRTH KUMAR SAHU VS	// // ()
243	WP(C)/0035562/2023	STATE OF ODISHA KAUSHALYA DAS VS	UMAKANT SAHOO VS	// // ()
244	WP(C)/0035563/2023	STATE OF ODISHA SABITA NATH VS	UMAKANT SAHOO VS	// // ()
245	WP(C)/0035564/2023	STATE OF ODISHA SWARNALATA DHAL VS	UMAKANT SAHOO VS	// // ()
246	WP(C)/0035565/2023	STATE OF ODISHA PRAVAKAR SAHOO VS	TIRTH KUMAR SAHU VS	// // ()
247	WP(C)/0035566/2023	STATE OF ODISHA RASHMITA DAS VS	UMAKANT SAHOO VS	// // ()
248	WP(C)/0035567/2023	STATE OF ODISHA LOKANATH DASH VS	TIRTH KUMAR SAHU VS	// // ()
249	WP(C)/0035568/2023	STATE OF ODISHA PARSURAM BARAD VS STATE OF ODISHA	UMAKANT SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0035569/2023	SWARNALATA SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
251	WP(C)/0035570/2023	MINATI PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
252	WP(C)/0035571/2023	BASANT SATAPATHY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
253	WP(C)/0035572/2023	PRAMOD KUMAR MALICK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
254	WP(C)/0035573/2023	ANIL KUMAR BISWAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
255	WP(C)/0035574/2023	RAJANIKANTA JAGADEV @ JAGADEB VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
256	WP(C)/0035575/2023	KALANDI CHARAN DASH @ KALANDI DASH VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
257	WP(C)/0035576/2023	ARATI DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
258	WP(C)/0035577/2023	SUCHISMITA LENKA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
259	WP(C)/0035578/2023	MINAKSHI MISTRY VS STATE SELECTION BOARD, HIGHER EDUCATION DEPT., BBSR	SIDHESWAR MALLIK VS	// 0 //
260	WP(C)/0035579/2023	SRIKANTA NAYAK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
261	WP(C)/0035580/2023	SURENDRANATH PRADHAN	UMAKANT SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0035581/2023	STATE OF ODISHA KHIRAMANI BEHERA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
263	WP(C)/0035582/2023	UNION OF INDIA KSHANAPRAVA MALLICK	UMAKANT SAHOO	//
		VS	VS	0
264	WP(C)/0035583/2023	STATE OF ODISHA SUMANTA MOHANTY	SUDHIR KUMAR MALLICK	//
		VS	VS	0
265	WP(C)/0035584/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
266	WP(C)/0035585/2023	STATE OF ODISHA DR. GARGEE MISHRA	AVIJIT MISHRA	//
		VS	VS	0
267	WP(C)/0035586/2023	STATE OF ODISHA RABINARAYAN PRASAD KAMILA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
268	WP(C)/0035587/2023	STATE OF ODISHA PRIYANKA PRIYADARSHINI ROUT	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
269	WP(C)/0035588/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
270	WP(C)/0035589/2023	STATE OF ODISHA K.RAJENDRA SWAMY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
271	WP(C)/0035590/2023	STATE OF ODISHA SRINIBAS PRADHAN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
272	WP(C)/0035591/2023	STATE OF ODISHA RANJAN KUMAR SAHU	SATYA PRAKASH NATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0035592/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// // ()
274	WP(C)/0035593/2023	STATE OF ODISHA ARABINDA SAHANI VS	SANJIB KUMAR BHANJADEO VS	// // ()
275	WP(C)/0035594/2023	STATE OF ODISHA SRINIBAS PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// // ()
276	WP(C)/0035595/2023	STATE OF ODISHA JAYANARAYAN NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0035596/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// // ()
278	WP(C)/0035597/2023	STATE OF ODISHA SRINIBAS PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// // ()
279	WP(C)/0035598/2023	STATE OF ODISHA URMILA BEHERA VS	SHAKTIDHARA MISHRA VS	// // ()
280	WP(C)/0035599/2023	STATE OF ODISHA SATYABHAMA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()
281	WP(C)/0035600/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// // ()
282	WP(C)/0035601/2023	STATE OF ODISHA SRINIBAS PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// // ()
283	WP(C)/0035602/2023	STATE OF ODISHA NIRUPAMA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0035603/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
285	WP(C)/0035604/2023	SUNIL KUMAR GURU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
286	WP(C)/0035605/2023	SAIRENDRI JENA VS STATE OF ODISHA	SHAKTIDHARA MISHRA VS	// 0 //
287	WP(C)/0035606/2023	FAKIR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
288	WP(C)/0035607/2023	M/S ARYAN INFRASTRUCTURE VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
289	WP(C)/0035608/2023	SASMITA SUBUDHI VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
290	WP(C)/0035609/2023	ASHOK KUMAR AGRAWAL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEWDELHI	JYOTI RANJAN DEO VS	// 0 //
291	WP(C)/0035610/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
292	WP(C)/0035611/2023	PREMANANDA MUDULI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
293	WP(C)/0035612/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
294	WP(C)/0035613/2023	SURENDRA MALLIK VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
295	WP(C)/0035614/2023	ASUTOSH RAY	NIRANJAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0035615/2023	KALYANI DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0035616/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0035617/2023	SHYAM SUNDAR SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0035618/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0035619/2023	MIRISHAQ ALLI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0035620/2023	PARIKHITA SAHU	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR		//
302	WP(C)/0035621/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0035622/2023	BIJAYA KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		DISTRICT AND SESSION JUDGE, BHADRAK		//
304	WP(C)/0035623/2023	KUMUDA CHANDRA PATNAIK	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR		//
305	WP(C)/0035624/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035625/2023	MADAN MOHAN BEHERA	ROHIT RANJAN RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0035626/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// // 0
308	WP(C)/0035627/2023	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	PRAVAT KUMAR NAYAK VS	// // 0
309	WP(C)/0035628/2023	STATE OF ODISHA NALINIKANTA SWAIN VS	PRAMOD KUMAR NAYAK VS	// // 0
310	WP(C)/0035629/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// // 0
311	WP(C)/0035630/2023	STATE OF ODISHA ANIRUDHA SWAIN VS	SUKANTA KUMAR NAYAK VS	// // 0
312	WP(C)/0035631/2023	STATE OF ODISHA SANJEEV KUMAR MOHAPATRA VS	PREMANANDA MOHANTY VS	// // 0
313	WP(C)/0035632/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// // 0
314	WP(C)/0035633/2023	STATE OF ODISHA DR. S. DHARMA RAO VS	SANJIB SWAIN VS	// // 0
315	WP(C)/0035634/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// // 0
316	WP(C)/0035635/2023	STATE OF ODISHA DHABALESWAR MAHAKUR VS	ABHILASH MISHRA VS	// // 0
317	WP(C)/0035636/2023	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0035637/2023	CHITTARUPA MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
319	WP(C)/0035638/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
320	WP(C)/0035639/2023	RASMITA MOHARANA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
321	WP(C)/0035640/2023	BABULA BISOYI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
322	WP(C)/0035641/2023	MANIBHADRA PATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
323	WP(C)/0035642/2023	BAIRAGI CHARAN JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
324	WP(C)/0035643/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
325	WP(C)/0035644/2023	PRADEEP KUMAR TUNGA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
326	WP(C)/0035645/2023	ANJAN KUMAR JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
327	WP(C)/0035646/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
328	WP(C)/0035647/2023	BASANTA KUMAR JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
329	WP(C)/0035648/2023	PADMINI BIBHAR	ABHILASH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0035649/2023	AJAY KUMAR DALABEHERA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0035650/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0035651/2023	JYOTIRMAYEE PANDA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0035652/2023	HRUDANANDA BISWAL	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0035653/2023	JHUNULATA TARAI	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0035654/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0035655/2023	M/S SANJIT DUTTA, KENDRAPARA	SANDEEP KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0035656/2023	UMA SANKAR PATI	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0035657/2023	MAMITA NAIK	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0035658/2023	SRIKANTA DAS	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0035659/2023	BANA MAJHI	KRUSHNA CHANDRA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0035660/2023	SPL. LAND ACQUISITION OFFICER, NUAPADA SASHIKALA JOSHI @ SASHIKALA SHARMA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// // ()
342	WP(C)/0035661/2023	NIHAR RANJAN PATI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()
343	WP(C)/0035662/2023	YUDHISTHIRA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()
344	WP(C)/0035663/2023	GOVINDA CHANDRA SAHANI VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// ()
345	WP(C)/0035664/2023	MINATI LATA MOHAPATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()
346	WP(C)/0035665/2023	LAMBODHAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()
347	WP(C)/0035666/2023	MINATI LATA MOHAPATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()
348	WP(C)/0035667/2023	HRUSIKESH BARIK VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// ()
349	WP(C)/0035668/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// ()
350	WP(C)/0035669/2023	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()
351	WP(C)/0035670/2023	RAKESH KUMAR BEHERA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)0035671/2023	SRINIBAS NAYAK VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
353	WP(C)0035672/2023	SK. MUJAHID AHMAD VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
354	WP(C)0035673/2023	PREMCHAND SAHANI VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
355	WP(C)0035674/2023	M/S SUSANTA KUMAR PARIJA, CUTTACK VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //
356	WP(C)0035675/2023	M/S ARIHANT ENGINEERING ACADEMY, BBSR VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //
357	WP(C)0035676/2023	TIRTHABASI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
358	WP(C)0035677/2023	LOKANATH BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
359	WP(C)0035678/2023	NIHARKANTI DEURI VS THE SETTLEMENT OFFICER, CUTTACK	TRILOCHAN PANIGRAHI VS	// 0 //
360	WP(C)0035679/2023	DEBENDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
361	WP(C)0035680/2023	RANKANIDHI SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
362	WP(C)0035681/2023	SANTOSH KUMAR PRADHAN VS THE COMMNR., B.M.C., BBSR	UMAKANTA MISHRA VS	// 0 //
363	WP(C)0035682/2023	PRAFULLA MAHARANA	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0035683/2023	KARTIK CHANDRA ROUT	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0035684/2023	SASMITA MAJHI	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0035685/2023	SUBHADRA GIRI	PRIYA RANJAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0035686/2023	KRUSHNA CHANDRA BEHER	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0035687/2023	PANCHANAN NAYAK	SUJIT KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0035688/2023	DADHIBAMAN JENA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035689/2023	MAHARUDRA JHA	RAMDAS ACHARY	//
		VS	VS	0
		COMMNR. ENDOWMENT, BBSR		//
371	WP(C)/0035690/2023	KANDURI CHARAN BHADRA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0035691/2023	KAMINI GOCHHAYAT	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035692/2023	RELIABLE SPONGE PVT. LTD., SUNDERGARH	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0035693/2023	BIJAYA KUMAR DAS	PRASANNA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0035694/2023	STATE OF ODISHA SUSHIL KUMAR MOHAPATRA VS	LALITENDU SAMAL VS	// // ()
376	WP(C)/0035695/2023	COMMNR CUM SECY TO GOVT. OF ODISHA, S AND ME DEPT., BBSR DAYANIDHI PATRA VS	KANANBALA ROY CHOUDHURY VS	// // ()
377	WP(C)/0035696/2023	THE PRINCIPAL COMMNR., CGST, CENTRAL EXCISE AND CUSTOMS, BBSR BAIDHAR MALIK VS	BIDYADHAR MANSING VS	// // ()
378	WP(C)/0035697/2023	STATE OF ODISHA SUDHIR KUMAR SUTAR VS	KANANBALA ROY CHOUDHURY VS	// // ()
379	WP(C)/0035698/2023	STATE OF ODISHA BRAHAMANANDA DAS VS	ARJEET MISHRA VS	// // ()
380	WP(C)/0035699/2023	STATE OF ODISHA MANORANJAN MOHAPATRA VS	NIRANJAN LENKA VS	// // ()
381	WP(C)/0035700/2023	STATE OF ODISHA HIMANSU SEKHER PANDA VS	SOUBHAGYA KUMAR DASH VS	// // ()
382	WP(C)/0035701/2023	STATE OF ODISHA UMESH CHANDRA SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0035702/2023	STATE OF ODISHA NILIMA ROUT VS	BIDYALOK MOHAPATRA VS	// // ()
384	WP(C)/0035703/2023	STATE OF ODISHA SANGEETA PADHI VS	GOPINATH SETHI VS	// // ()
385	WP(C)/0035704/2023	STATE OF ODISHA SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0035705/2023	PANCHANAN BRAHMA VS ADDL. CHIEF SECY.WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
387	WP(C)/0035706/2023	RABI PRASAD DAS VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
388	WP(C)/0035707/2023	BABOORAM DORA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0035708/2023	GOURAHARI DAS VS STATE OF ODISHA	PRAMOD KUMAR TRIPATHY VS	// 0 //
390	WP(C)/0035709/2023	JAYANTA KUMAR PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0035710/2023	MANGULI CHARAN ROUT VS UNION OF INDIA	PRASANNA KUMAR MISHRA VS	// 0 //
392	WP(C)/0035711/2023	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0035712/2023	SUVENDU KUMAR ROUTRAY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
394	WP(C)/0035713/2023	M/S. BHULAXMI INFRA TECH (PVT.) LTD, KORAPUTDIPTI RANJAN BHOKTA VS STATE OF ODISHA	VS	// 0 //
395	WP(C)/0035714/2023	PURNA CHANDRA DASH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
396	WP(C)/0035715/2023	BABURAM MOHANTA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
397	WP(C)/0035716/2023	CHANDRAMANI BISOI	GHANASHYAM DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0035717/2023	DIPTI NAIK	BAIJAYANTI MOHANTY	//
		VS	VS	0
		THE COLLECTOR, KEONJHAR		//
399	WP(C)/0035718/2023	AKADASI BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0035719/2023	SURENDRA KUMAR SWAIN	PRABHU PADARBINDA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0035720/2023	RABINARAYAN ACHARYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0035721/2023	SRI CHAITANYA MAHAPRABHU, JAJPUR	GHANASHYAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0035722/2023	PRAMODINI DASH	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0035723/2023	ANJALI PATI	DEEPAK KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0035724/2023	PRADIPTA KUMAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0035725/2023	TRILOCHAN MISHRA	DEEPAK KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0035726/2023	SUBHANGI PRIYADARSHINI	UMA CHARAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0035727/2023	GHENU BADAM	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0035728/2023	STATE OF ODISHA SASHANKA SEKHAR DASH VS	DHANESWAR BEHERA VS	// // 0
410	WP(C)/0035729/2023	STATE OF ODISHA KRISHNA CHANDRA NATH VS	DHANESWAR BEHERA VS	// // 0
411	WP(C)/0035730/2023	STATE OF ODISHA MADHU NAG VS	LAXMIKANTA MOHANTY VS	// // 0
412	WP(C)/0035731/2023	STATE OF ODISHA MURALIDHAR BHOI VS	DHANESWAR BEHERA VS	// // 0
413	WP(C)/0035732/2023	STATE OF ODISHA RUDRAMANI MAHALA VS	KUNAL KUMAR SWAIN VS	// // 0
414	WP(C)/0035733/2023	STATE OF ODISHA GURU CHARAN BEHERA VS	SRINIVAS MOHANTY VS	// // 0
415	WP(C)/0035734/2023	STATE OF ODISHA RABINDRA NATH ROUT VS	DHANESWAR BEHERA VS	// // 0
416	WP(C)/0035735/2023	STATE OF ODISHA MADHURI HAZARI VS	DEEPAK KUMAR SAMANTARAY VS	// // 0
417	WP(C)/0035736/2023	STATE OF ODISHA SANJUKTA NATH VS	DHANESWAR BEHERA VS	// // 0
418	WP(C)/0035737/2023	STATE OF ODISHA GOVERNING BODY OF SEKHARESWAR SANSKRIT KOLLEGE, KARWAPATI, BANGALORE VS	KUNAL KUMAR SWAIN VS	// // 0
419	WP(C)/0035738/2023	STATE OF ODISHA SUSHIL KUMAR MOHAPATRA VS COMMNR. CUM SECY. TO GOVT. OF ODISHA, S AND ME DEPT., BBSR	LALATENDU SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0035739/2023	SANDHYARANI MISHRA VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	// 0 //
421	WP(C)/0035740/2023	TAPAN KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
422	WP(C)/0035741/2023	RAMESH CHANDRA BHOI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
423	WP(C)/0035742/2023	BHIMSEN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
424	WP(C)/0035743/2023	DR. SIDHARTHA HAZARI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
425	WP(C)/0035744/2023	BIJAY BARIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
426	WP(C)/0035745/2023	MD. MOJIB @ SK.ABDUL MOJIB VS THE ADDL. COMMNR. SETTLEMENT AND CONSOLATION, BOARD OF REVENUE, CUTTACK	ISRAIL KHAN VS	// 0 //
427	WP(C)/0035746/2023	PRASANT KUMAR PATNAIK VS STATE OF ODISHA	VENUGOPAL MAHAPATRA VS	// 0 //
428	WP(C)/0035747/2023	KHAGESWAR MALLICK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
429	WP(C)/0035748/2023	SK. ABDUL MOJIB VS THE ADDNL. COMMNR. SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, CUTTACK	ISRAIL KHAN VS	// 0 //
430	WP(C)/0035749/2023	GHENU HANTAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
431	WP(C)/0035750/2023	BANDHU HANTAL	SUBHASREE MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0035751/2023	SUBANI RANA	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0035752/2023	SUSHANTA KUMAR ROUT	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0035753/2023	SIBA DALAI	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0035754/2023	RANI PRADHAN	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0035755/2023	MAHESWARA SAHOO	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0035756/2023	KAILASH CHANDRA JENA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0035757/2023	SANTOSINI KUJUR	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0035758/2023	PRANAB GANGULY	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		DY. DIRECTOR, CONSOLIDATION, PURI		//
440	WP(C)/0035759/2023	HEMALATA MAHAPATRA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0035760/2023	BABI KHILLA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0035761/2023	PRANABANDHU KHATUA	PRADEEP KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0035762/2023	STATE OF ODISHA CHAITANYA KIRSANI VS	SUBHASREE MOHANTY VS	// // ()
444	WP(C)/0035763/2023	STATE OF ODISHA IPICOL, BBSR VS	MRINALINI PADHI VS	// // ()
445	WP(C)/0035764/2023	M/S SOOSREE PLASTIC INDUSTRIES PVT. LTD., BBSR GURUNATH KUASI VS	SUBHASREE MOHANTY VS	// // ()
446	WP(C)/0035765/2023	STATE OF ODISHA HRUDANANDA SAHOO VS	PRADEEP KUMAR DAS VS	// // ()
447	WP(C)/0035766/2023	STATE OF ODISHA SRINIBAS LENKA VS	PRADEEP KUMAR DAS VS	// // ()
448	WP(C)/0035767/2023	STATE OF ODISHA RAMESH BHOMRAJ VS	PRADEEP KUMAR DAS VS	// // ()
449	WP(C)/0035768/2023	STATE OF ODISHA BABAJI CHARAN SWAIN VS	PRADEEP KUMAR DAS VS	// // ()
450	WP(C)/0035769/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	PRADEEP KUMAR DAS VS	// // ()
451	WP(C)/0035770/2023	STATE OF ODISHA BIDYADHAR JENA VS	PRADEEP KUMAR DAS VS	// // ()
452	WP(C)/0035771/2023	STATE OF ODISHA ASHOK KUMAR DANSANA VS	PRADEEP KUMAR DAS VS	// // ()
453	WPCRL/0000143/2023	STATE OF ODISHA NALU SAHU VS	DIPTI RANJAN MOHAPATRA VS	// // /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0012559/2023	SILPA SEPHALIKA JENA VS STATE OF ODISHA	SAMBIT SAMAL VS	BADAGODA P.S. /525 /2023 () //
455	ABLAPL/0012560/2023	SANTWANA JENA VS STATE OF ODISHA	SAMBIT SAMAL VS	BADAGODA P.S. /525 /2023 () //
456	ABLAPL/0012561/2023	NARAYAN PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	G.UDAYAGIRI /149 /2023 () //
457	ABLAPL/0012562/2023	SK. ANSAR @ RAJA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	LALBAG /277 /2023 () //
458	ABLAPL/0012563/2023	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /226 /2023 () //
459	ABLAPL/0012564/2023	KIRAN KUMAR PANIGRAHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 () //
460	ABLAPL/0012565/2023	LIPU @ SARBESWAR SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHILA P.S.(BBSR) /80 /2023 () //
461	ABLAPL/0012566/2023	ASLAM KHAN @ ALI VS STATE OF ODISHA	SAMBIT RAY VS	BALIPATNA /339 /2023 () //
462	ABLAPL/0012567/2023	RANJAN NAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) 2(B)CC/0000008/2023
463	ABLAPL/0012568/2023	KHIRA PRADHAN @ KHIRA PADHAN VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /145 /2023 () //
464	ABLAPL/0012569/2023	RAMESH DEHURY @ RAMESH CHANDRA DEHURY VS STATE OF ODISHA	BIRANCHI NARAYAN SAMAL VS	MOTANGA /231 /2023 () //
465	ABLAPL/0012570/2023	ADHIKARI BHOI	SAGARIKA RAY	SONEPUR /255 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0012571/2023	STATE OF ODISHA ABHIMANYU SETHI	SUKANTA KUMAR NAYAK	// PIRAHAT P.S /193 /2023
		VS	VS	()
467	ABLAPL/0012572/2023	STATE OF ODISHA AJAY KUMAR ROUT	SUKANTA KUMAR NAYAK	// MARSHAGHAI /421 /2023
		VS	VS	()
468	ABLAPL/0012573/2023	STATE OF ODISHA SUBHASHMITA MOHANTY	SUKANTA KUMAR NAYAK	// BHADRAK TOWN /255 /2017
		VS	VS	()
469	ABLAPL/0012574/2023	STATE OF ODISHA DR. SIPRANJALI BEHERA	JAJATI KESHARI KHUNTIA	// BARIPADA SADAR /216 /2023
		VS	VS	()
470	ABLAPL/0012575/2023	STATE OF ODISHA PITAMBAR BHUE	SK. ZAFARULLA	// GOCHHAPADA /4 /2022
		VS	VS	()
471	ABLAPL/0012576/2023	STATE OF ODISHA GIDA @ SOUMYARANJAN OJHA	ARIJEET MISHRA	// NIKIRAI /249 /2023
		VS	VS	()
472	ABLAPL/0012577/2023	STATE OF ODISHA JIBAN MALIK @ REDDY	ARIJEET MISHRA	// MARSHAGHAI /453 /2023
		VS	VS	()
473	ABLAPL/0012578/2023	STATE OF ODISHA SAHA RAJU ALLI @ MUSTAQ ALLI @ SAHA MUSTAQ	AMLIAN SHAKTI PAUL	// JATNI P.S. /203 /2019
		VS	VS	()
474	ABLAPL/0012579/2023	STATE OF ODISHA PANCHEI MALLIK	DEEPAK KU SAHOO	// MARSHAGHAI /504 /2023
		VS	VS	()
475	ABLAPL/0012580/2023	STATE OF ODISHA SANJIT NAIK	SUPRIYO RANJAN MAHAPATRA	// TARASINGI /324 /2023
		VS	VS	()
476	ABLAPL/0012581/2023	STATE OF ODISHA TUTU ROUT @ SANJAYA	SURYAKANTA DWIBEDI	// CHANDABALI /423 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012582/2023	STATE OF ODISHA RAMAKANTA DAS VS	DEEPAK KU SAHOO VS	// RAJKANIKA /500 /2023 ()
478	ABLAPL/0012583/2023	STATE OF ODISHA RANJAN NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /520 /2023 ()
479	ABLAPL/0012584/2023	STATE OF ODISHA PRAVAKAR BEHERA @ PANUA VS	SK. ZAFARULLA VS	// SORO /713 /2023 ()
480	ABLAPL/0012585/2023	STATE OF ODISHA SUDAM BISWAL VS	SK. ZAFARULLA VS	// SORO /622 /2023 ()
481	ABLAPL/0012586/2023	STATE OF ODISHA SANTANU KUMAR DEHURY VS	RAJESH KUMAR MAHAPATRA VS	// BANTALA /391 /2023 ()
482	ABLAPL/0012587/2023	STATE OF ODISHA BANTI MOHAPATRA @ DEBABRATA MOHAPATRA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /297 /2023 ()
483	ABLAPL/0012588/2023	STATE OF ODISHA MADHUSUDAN SAHOO VS	SATYAJEET ROUT VS	// AUL /761 /2023 ()
484	ABLAPL/0012589/2023	STATE OF ODISHA SAGAR @ SANJAY CHHUALSINGH VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /274 /2023 ()
485	ABLAPL/0012590/2023	STATE OF ODISHA SUSA @ SUSANTA BISWAL VS	KARTIK CHANDRA TRIPATHY VS	// DELANGA /380 /2022 ()
486	ABLAPL/0012591/2023	STATE OF ODISHA JYOTSNA RANI NAYAK VS	RAJKISHORE SWAIN VS	// GOP /411 /2023 ()
487	ABLAPL/0012592/2023	STATE OF ODISHA SUDARSHAN NAYAK VS	RONIT GHOSH VS	// TALCHER TOWN /649 /2023 ()
		STATE OF ODISHA		//

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FILING REPORT AS ON :31/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012593/2023	PRASANJIT BISWAS VS STATE OF ODISHA	GOPINATH MISHRA VS	M.V.79 /133 /2023 () //
489	ABLAPL/0012594/2023	SUSHANTA DALAI @ SUSANTA DALEI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SATYABADI /48 /2023 () //
490	ABLAPL/0012595/2023	NIMEIN CHARAN NAYAK @ SONU NAYAK VS STATE OF ODISHA	DASARATHI DASH VS	FATEGARH /222 /2023 () //
491	ABLAPL/0012596/2023	PREMKAS @ PREMKASA SAHU VS STATE OF ODISHA	SANJIP KUMAR MOHANTA VS	KANTAMAL /89 /2023 () //
492	ABLAPL/0012597/2023	PARAMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) 2(A)CC/0000276/2023
493	ABLAPL/0012598/2023	ALEKH SWAIN VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	ABHAYACHANDPUR /318 /2023 () //
494	ABLAPL/0012599/2023	JOGESH CHANDRA LENKA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /82 /2018 () //
495	ABLAPL/0012600/2023	GOPINATH KHUNTIA VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /239 /2023 () //
496	ABLAPL/0012601/2023	MAMINA BEHERA VS STATE OF ODISHA	SAMBIT BISWAL VS	ERASAMA /448 /2023 () //
497	ABLAPL/0012602/2023	SANTOSH ROY VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	KHETRARAJPUR /279 /2023 () //
498	ABLAPL/0012603/2023	MINTHAN KHARA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT TOWN /265 /2023 () //
499	ABLAPL/0012604/2023	AKSHAYA KUMAR SAHOO @ AKHAYA KUMAR SAHOO	PRADIPTA BEURA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012605/2023	LITUNA ROUT	PARSURAM DAS	NANDANKANAN /166 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012606/2023	KANHU CHARAN MANSINGH @ MANSING	PRAVASH CHANDRA JENA	FATEGARH /222 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012607/2023	SAHA RAJU ALLI @ MUSTAQ ALLI @ SAHA MUSTAQ ALLI	ANILAN SHAKTI PAUL	JATNI P.S. /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012608/2023	NILAMANI DAS	PRAVASH CHANDRA JENA	FATEGARH /197 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012609/2023	TAPU @ TAPU BADAJENA	SURYA NARAYAN MISHRA	DELANGA /297 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012610/2023	GIRIJA SWAIN	JYOTIRMAYA SAHOO	CHATRAPUR /629 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012611/2023	SUBHASHMITA RAUT	JYOTIRMAYA SAHOO	NIRAKARPUR /269 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012612/2023	ANANTA KUMAR BHOLA	JYOTIRMAYA SAHOO	NIRAKARPUR /272 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012613/2023	DILLIP KUMAR RAUTARAY	JYOTIRMAYA SAHOO	NIRAKARPUR /274 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012614/2023	HRUSHIKESH SWAIN	BYOMAKESH TRIPATHY	MAHILA P.S.(BBSR) /164 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012615/2023	NAKUL BEHERA	JYOTIRMAYA SAHOO	NIRAKARPUR /271 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0012616/2023	STATE OF ODISHA PANDU @ RAJESH PATTANAYAK VS	GOPAL PRASAD LAL VS	// BURLA /474 /2023 ()
512	ABLAPL/0012617/2023	STATE OF ODISHA BHAGIRATHI DAS @ PAPULI DAS VS	T. VENKATA RAO VS	// NIMAKHANDI /285 /2023 ()
513	ABLAPL/0012618/2023	STATE OF ODISHA SANKAR CHARAN JENA VS	JAYANTA KUMAR MAJHI VS	// SINGLA /195 /2023 ()
514	ABLAPL/0012619/2023	STATE OF ODISHA SASHIBHUSAN PARIDA @ DAS VS	RAGHUNATH DASMOHAPATRA VS	// ASTARANGA /68 /2023 ()
515	ABLAPL/0012620/2023	STATE OF ODISHA AJAT BARIK @ AZAD BARIK VS	BIBHU PRASAD MOHANTY VS	// BOUDH /346 /2023 ()
516	ABLAPL/0012621/2023	STATE OF ODISHA KANHU CHARAN SWAIN VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /629 /2023 ()
517	ABLAPL/0012622/2023	STATE OF ODISHA BHOLESWAR MAHANTA VS	PARTHA SARATHI DAS VS	// TURUMUNGA /7 /2023 ()
518	ABLAPL/0012623/2023	STATE OF ODISHA SAROJ DEHERI VS	SAROJ KUMAR PADHY VS	// AMBABHONA /196 /2023 ()
519	ABLAPL/0012624/2023	STATE OF ODISHA BHARAT BEHERA VS	ANNADA SANKAR JENA VS	// CHANDANPUR /235 /2023 ()
520	ABLAPL/0012625/2023	STATE OF ODISHA SAHA RAJU ALLI @ MUSTAQ ALLI @ SAHA MUSTAQ ALLI VS	ANILAN SHAKTI PAUL VS	// JATNI P.S. /201 /2019 ()
521	ABLAPL/0012626/2023	STATE OF ODISHA SARAT BEHERA VS	BIBHU PRASAD DAS VS	// KODALA /497 /2023 ()
		STATE OF ODISHA		//

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FILING REPORT AS ON :31/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0012627/2023	DEEPAK KUMAR SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
523	ABLAPL/0012628/2023	SARAT BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KODALA /500 /2023 () //
524	ABLAPL/0012629/2023	SARAT BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KODALA /501 /2023 () //
525	ABLAPL/0012630/2023	SARAT BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KODALA /502 /2023 () //
526	ABLAPL/0012631/2023	SARAT BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KODALA /499 /2023 () //
527	ABLAPL/0012632/2023	UDAB @ UDHAB SAHU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SORO /178 /2020 () //
528	ABLAPL/0012633/2023	PREM KISHOR KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHARIAR /408 /2021 () //
529	ABLAPL/0012634/2023	SANTOSH PARIDA @ SANTOSH KUMAR PARIDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JENAPUR /282 /2023 () //
530	ABLAPL/0012635/2023	RUNA @ SANTOSH @ SUSANTA SATPATHY @ SUSANTA KUMAR SATPATHY VS STATE OF ODISHA	SANTOSH KUMAR SATPATHY VS	BAIDYANATHPUR /123 /2011 () //
531	ABLAPL/0012636/2023	SK. GAPHUR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /281 /2023 () //
532	ABLAPL/0012637/2023	JAGANNATH BISOI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	TALABANIA /100 /2023 () //
533	ABLAPL/0012638/2023	SUSIL KUMAR PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA P.S. /26 /2021

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	() //
534	ABLAPL/0012639/2023	BAILOR @ BOILER KHAN @ SK. INATULLA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /658 /2023 ()
535	ABLAPL/0012640/2023	BABLU@ BABLU GUPTA VS STATE OF ODISHA	SAROJ BARIK VS	BERHAMPUR /29 /2022 ()
536	ABLAPL/0012641/2023	PRADYUMNA SAHOO VS STATE OF ODISHA	ANNADA SANKAR JENA VS	PURI TOWN /389 /2023 ()
537	ABLAPL/0012642/2023	MOHAN VASANT BHAGAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NIMAKHANDI /311 /2023 ()
538	ABLAPL/0012643/2023	ADITYA BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /550 /2023 ()
539	ABLAPL/0012644/2023	DEEPAK NAYAK @ NAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	CHANDRASEKHARPUR /519 /2023 ()
540	ABLAPL/0012645/2023	BASANT KUMAR NAYAK VS STATE OF ODISHA	SUBRAT KUMAR SINGH VS	BARAMBA /238 /2023 ()
541	ABLAPL/0012646/2023	BHAGABAN PRADHAN VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KRUSHNA PRASAD /154 /2023 ()
542	ABLAPL/0012647/2023	RAMA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BHAWANIPATNA SADAR /397 /2020 ()

ORISSA HIGH COURT

MISC CASES FILED on :31/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	43/2023 WPCRL/143/2023	NALU SAHU-MP	DIPTI RANJAN MOHAPATRA
2	54/2023 CRLLP/72/2023	JAYANTA KUMAR BEHERA-MP	KALPATARU MISHRA
3	80/2023 WPC(OA)/2277/2017	DAYANIDHI BARIK-MP	SUDHANSHU SEKHAR PRATAP
4	86/2023 CRLMA/439/2023	NIGAMANANDA DAS-MP	ADV.
5	87/2023 CRLMA/414/2023	KRUSHNA CHANDRA JENA-MP	
6	157/2023 JCRLA/6/2018	SURU KANHAR-MP	M/S.SURYAKANTA DWIBEDI, D.J.SAHOO, MR.AKSHA
7	158/2023 JCRLA/36/2021	KUMARMANI KANHAR-MP	MR.PRADEEP KUMAR PANDA, MR.AKSHAYA KUMAR
8	259/2023 SA/393/2000	MADHUSUDAN SAHU-MP	M/S. A.MUKHARJI
9	318/2023 CRLMP/1069/2023	NALINI RANJAN JENA-MP	
10	340/2023 CMAPL/750/2023	MUSAMAT SHAMIMARA BEGUM-MP	SANJAY KUMAR PATTANAIAK
11	434/2023 RVWPET/425/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
12	435/2023 RVWPET/425/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
13	436/2023 RVWPET/425/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
14	444/2023 CONTC/5288/2023	JAYA CHANDRA NAIK-MP	MR. KRISHNA CHANDRA SAHU
15	451/2023 RPFAM/365/2023	PRASANTA KUMAR MOHANTY-MP	SANKARACHARYA CHOUDHURY
16	452/2023 RPFAM/365/2023	PRASANTA KUMAR MOHANTY-MP	SANKARACHARYA CHOUDHURY
17	453/2023 RPFAM/365/2023	PRASANTA KUMAR MOHANTY-MP	SANKARACHARYA CHOUDHURY
18	798/2023 CRLREV/584/2023	AYUSMANTA SARANGI-MP	SARATHI JYOTI MOHANTY
19	799/2023 CRLREV/585/2023	SUBRAT SARANGI-MP	SARATHI JYOTI MOHANTY
20	800/2023 CRLREV/586/2023	RANJAN KUMAR PATTANAIAK-MP	BISWAJIT NAYAK
21	801/2023 CRLREV/587/2023	PRATAP KUMAR JENA @ PRATAP JENA-MP	SATYAJIT MOHAPATRA
22	881/2023 FAO/425/2023	DY. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-	MOHONNATH ROY
23	882/2023 FAO/486/2023	LEGAL MANAGER, M/S CHOLAMANDALAM MS GENERATION & TRADING CO. LTD, BBSR-MP	SUNIL KUMAR ROY
24	1250/2023 RSA/458/2023	SK. MOHIUDDIN-MP	RABINDRA KUMAR SAHOO
25	1251/2023 RSA/398/2013	MANJULA MEKHI-MP	MR.P.C.CHHINCHANI
26	1252/2023	DEEPAK KUMAR DASH-MP	BIBEKANANDA BHUYAN

27	RSA/459/2023 1253/2023	HARA BUDEK-MP	M/S.AMIT PR.BOSE
28	RSA/404/2015 1254/2023	HARA BUDEK-MP	M/S.AMIT PR.BOSE
29	RSA/404/2015 1255/2023	HEMANTA KUMAR KAR-MP	JAGANNATH BHUYAN
30	RSA/460/2023 1256/2023	HARA BUDEK-MP	M/S.AMIT PR.BOSE
31	RSA/404/2015 1286/2023	NAMITA MALLICK-MP	AJIT KUMAR MOHAPATRA
32	CMP/1345/2023 1287/2023	JAYAKRUSHNA KAMILA-MP	SAIBRATA RATH
33	CMP/1346/2023 1288/2023	SUNIMANI SINGH-MP	SIDHARTH SHANKAR PADHY
34	CMP/1348/2023 1289/2023	GEDULU KANAKAMMA REDDY-MP	BAIBASWATA PANIGRAHI
35	CMP/536/2023 1290/2023	SANTILATA SAHOO-MP	M/S.BIBEKANANDA BHUYAN
36	CMP/1305/2018 1291/2023	BIJAY KUMAR DAS-MP	AMIYA KUMAR MOHANTY
37	CMP/1349/2023 1292/2023	PURNA CHANDRA MANDHATA-MP	BIBEKANANDA BHUYAN
38	CMP/1350/2023 1293/2023	MADHUSMITA SWAIN @SAMAL@MABHUSMITA SWAIN-MP	PASKAR CHANDRA PANDA
39	CMP/1351/2023 1294/2023	DHANESWARI MISHRA-MP	ANUPAM DASH
40	CMP/1354/2023 1424/2023	DEEPAK RAMNANI-MP	SANGRAM KESHARI ROUT, R.K.PATTNAIK, M.NANDY
41	BLAPL/1467/2023 1425/2023	AAMIR KHAN-MP	DEVASHIS PANDA
42	BLAPL/8746/2023 1426/2023	ABHAYA @ ABHAYA KUMAR SWAIN-MP	
43	BLAPL/10850/2023 1427/2023	NIRMAL SAHOO @ BEDA @ CHITTA-MP	
44	BLAPL/284/2023 1428/2023	BIKU @ KRUTIBASH PAIKARAY-MP	
45	BLAPL/7638/2023 1429/2023	MINTU @ MANTU DIGAL-MP	
46	BLAPL/8275/2023 1430/2023	RAM BHAROSE SHAW-MP	BHABANI PRASAD MOHANTY
47	BLAPL/11209/2023 1431/2023	DHANMAN SHAW-MP	BHABANI PRASAD MOHANTY
48	BLAPL/11210/2023 1432/2023	ANIL KUMAR DALAI-MP	
49	BLAPL/11118/2022 1433/2023	AJAY KUMAR AGARWAL @ AJAY AGARWAL-MP	
50	BLAPL/2146/2023 1434/2023	SIPUN@PRAVAT MALLICK-MP	KARUNAKAR RATH
51	BLAPL/6489/2023 1435/2023	KAILASH GOUDA-MP	SURENDRANATH PADHY
52	BLAPL/9968/2023 1436/2023	SK BABU @KALIM-MP	GURUPRASAD BEHERA
53	BLAPL/12455/2023 1437/2023	NANDU @ NANDA KISHORE SAHOO-MP	SANJIB KUMAR BHANJADEO
54	BLAPL/11411/2023 1873/2023	KSHETRA BEHERA-MP	PRADEEP KUMAR MISHRA
55	MACA/1044/2023 1874/2023	RANJAN MOHANTY-MP	KARUNAKAR DAS
56	MACA/1045/2023 1875/2023	RANJAN MOHANTY-MP	KARUNAKAR DAS
57	MACA/1045/2023 1876/2023	RAIMANI KABAT-MP	BHAGIRATHI DASH
	MACA/1046/2023		

58	1877/2023 MACA/1046/2023	RAIMANI KABAT-MP	BHAGIRATHI DASH
59	2177/2023 ABLAPL/11915/2023	KAMALAKANTA DAS-MP	
60	2178/2023 ABLAPL/9623/2023	SHABAZ ANSARI-MP	
61	2179/2023 ABLAPL/9977/2023	SHAHBAZ ANSARI-MP	SARADA PRASAD DASH
62	2180/2023 ABLAPL/12209/2023	GADADHAR SAHOO-MP	
63	2181/2023 ABLAPL/11584/2023	SUDHANSU ROUT @ SUDHANSHU SHEKHAR ROUT-MP	
64	2182/2023 ABLAPL/12050/2023	PRAHALLAD BAKUL-MP	
65	2183/2023 ABLAPL/10927/2023	KHUSHBOO TIWARI-MP	
66	2184/2023 ABLAPL/7079/2023	SANDHYARANI SAY-MP	UMA SHANKAR PATEL
67	2185/2023 ABLAPL/10502/2023	TUSHAR ROUT-MP	DEEPAK KUMAR SAHOO
68	2186/2023 ABLAPL/46/2023	SK. AKHTAR-MP	
69	2187/2023 ABLAPL/7276/2023	BIKRAM SAH @ BIKRAM SA-MP	UMA SHANKAR PATEL
70	2188/2023 ABLAPL/8301/2023	SURENDRA PAL-MP	
71	2189/2023 ABLAPL/11713/2023	SEVEKANANDA DAS-MP	
72	2190/2023 ABLAPL/10042/2023	ASHOK KUMAR SAHOO-MP	
73	2191/2023 ABLAPL/11279/2023	BHAGABAT JENA-MP	PRABIR KUMAR RAY
74	2192/2023 ABLAPL/7676/2023	BALABHADRA SENAPATI-MP	
75	2193/2023 ABLAPL/10464/2023	SURENDRA SWAIN @ SURA SWAIN @ SURI SWAIN-MP	
76	2194/2023 ABLAPL/12833/2019	DARUBRHMA NAIK-MP	ADITI HOTA
77	2195/2023 ABLAPL/11767/2023	DHARMA @ DHARMENDRA YADAV-MP	
78	2196/2023 ABLAPL/11636/2023	PINKU @ SUBHRAJIT BHOL-MP	
79	2197/2023 ABLAPL/3583/2023	ISWAR CHANDRA NAIK-MP	
80	2198/2023 ABLAPL/5032/2022	RAJAT JENA @ LUZUN-MP	
81	2199/2023 ABLAPL/9101/2023	SK CHANNA @ SK ARIF @ SK CHANA-MP	
82	2200/2023 ABLAPL/12008/2023	SOYEB @ SHAIBU @ KALU KHAN-MP	
83	2201/2023 ABLAPL/7319/2020	SAIKH DAUD-MP	
84	2202/2023 ABLAPL/11288/2023	SUDAM CH. NAIK-MP	
85	2203/2023 ABLAPL/10637/2023	SUJAL BADHIA-MP	
86	2204/2023 ABLAPL/11566/2023	KUSHADWAJA BARIHA @ KUSHA DHARVA-MP	
87	2205/2023 ABLAPL/9325/2023	TAPAN KUMAR JENA @ LITU-MP	SHAKTI PRASAD DAS
88	2206/2023 ABLAPL/11638/2023	DEBENDRA ROUT-MP	ANKANN PANDA
89	2627/2023	BABULA CHOUDHURY-MP	GOPAL KRISHNA NAYAK

90	CRLA/1194/2023 2628/2023	BABULA CHOUDHURY-MP	GOPAL KRISHNA NAYAK
91	CRLA/1194/2023 2629/2023	SANTOSH@BARAKHANDIA BARIK-MP	
92	CRLA/770/2019 2630/2023	BISU@BISWAJIT NAMO-MP	MR.SARBESWAR SAHOO
93	CRLA/25/2019 2631/2023	PRASANT NAIK-MP	
94	CRLA/743/2018 2632/2023	UGRASEN MALLIK@BILUA-MP	M/S.S.K.NAYAK
95	CRLA/548/2017 2633/2023	AMARJEET SINGH@KHEEM@KHAM-MP	MR.A.K.DASH, M/S.BIJAYA KUMAR RAGADA, L.N.PA
96	CRLA/95/2015 2634/2023	BHIMA NAG-MP	SANGRAMJIT PANDA
97	CRLA/813/2018 2635/2023	MAHENDRA DILA-MP	LAXMINARAYAN PATEL
98	CRLA/1195/2023 2636/2023	MAHENDRA DILA-MP	LAXMINARAYAN PATEL
99	CRLA/1195/2023 2637/2023	BISHNU BHOI-MP	AKSHAYA KUMAR SAHOO
100	CRLA/1196/2023 2638/2023	BISHNU BHOI-MP	AKSHAYA KUMAR SAHOO
101	CRLA/1196/2023 2639/2023	BISHNU BHOI-MP	AKSHAYA KUMAR SAHOO
102	CRLA/1196/2023 2640/2023	RABI SAMAD-MP	M/S.GOPAL KR.MOHANTY, AKSHAYA KUMAR SAHO
103	CRLA/415/2011 2641/2023	PITABAS SAHU-MP	M/S. AJIT KUMAR MOHANTY, S.R.MOHAPATRA,SATY
104	CRLA/286/2020 2642/2023	HEMANTA KISAN-MP	MRS.PADMAJA PATTNAIK, AKSHAYA KUMAR SAHO
105	CRLA/106/2010 2643/2023	BHAGIRATHI NAIK-MP	SUSANTA KUMAR MISHRA
106	CRLA/1197/2023 2644/2023	BHAGIRATHI NAIK-MP	SUSANTA KUMAR MISHRA
107	CRLA/1197/2023 2645/2023	BIRAJA NAYAK @ BIRAJ NAYAK-MP	JYOTIRMAYA SAHOO
108	CRLA/1198/2023 2646/2023	BIRAJA NAYAK @ BIRAJ NAYAK-MP	JYOTIRMAYA SAHOO
109	CRLA/1198/2023 3298/2023	DILLIP BEHERA @ DILLIP KUMAR BEHERA-MP	ARUN KUMAR PATRA
110	CRLMC/4872/2023 3299/2023	KAPILA BEHERA-MP	
111	CRLMC/4522/2023 3300/2023	MANISH KUMAR-MP	
112	CRLMC/4253/2023 3301/2023	PRAMOD KUMAR SAMAL-MP	SATYA RANJAN MULIA
113	CRLMC/4873/2023 3302/2023	RABINDRA PANDA-MP	AMULYA RATNA PANDA
114	CRLMC/4875/2023 3303/2023	KASTURI DEVI-MP	SUSANTA KUMAR BARAL
115	CRLMC/4876/2023 3304/2023	PRADEEP KUMAR JENA-MP	SIVA SANKAR CHAINI
116	CRLMC/4877/2023 3305/2023	PRADEEP KUMAR JENA-MP	SIVA SANKAR CHAINI
117	CRLMC/4881/2023 3306/2023	MANOHAR SHARMA-MP	
118	CRLMC/2369/2023 3307/2023	AGASTI DHALA @ AGASTI KUMAR DHALA-MP	BISWAJIT RANJAN TRIPATHY
119	CRLMC/4883/2023 3308/2023	MD. SABIR-MP	PURNA CHANDRA DAS
120	CRLMC/4885/2023 3309/2023	CHANDAN NAIK @ MAHESWAR-MP	KARUNAKAR NAYAK
	CRLMC/4886/2023		

121	3310/2023 CRLMC/4887/2023	BOUDHARAJ NAYAK @ BUDHARAJ NAYAK-MP	ANIRUDHA DAS
122	3311/2023 CRLMC/4890/2023	SUDARSHAN GOCHHAYAT-MP	HRUDANANDA MOHAPATRA
123	7870/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
124	7871/2023 WA/2687/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
125	7872/2023 WA/2687/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
126	7873/2023 WA/2687/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
127	7874/2023 WA/2688/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
128	7875/2023 WA/2688/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
129	7876/2023 WA/2688/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
130	7877/2023 WA/2689/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
131	7878/2023 WA/2689/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
132	7879/2023 WA/2689/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
133	7880/2023 WA/2690/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DAS,A.G.A
134	7881/2023 WA/2690/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DAS,A.G.A
135	7882/2023 WA/2690/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DAS,A.G.A
136	7883/2023 WA/2691/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
137	7884/2023 WA/2691/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
138	7885/2023 WA/2691/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
139	7886/2023 WA/2692/2023	ADARSHA PATHAGAR-MP	SIDDHARTH PRASAD MISHRA
140	17182/2023 WP(C)/35527/2023	DEBI PRASHANA MOHANTY-MP	ARJUNA CHARANA BEHERA
141	17183/2023 WP(C)/35529/2023	RAKESH KUMAR SAMANTARAY-MP	MANOJ KUMAR MOHANTY
142	17184/2023 WP(C)/35536/2023	PAWAN KUMAR JAJODIA-MP	GOPABANDHU DASH
143	17185/2023 WP(C)/35543/2023	SUSHMA BHOI @ SUSHMA BARIK-MP	SATYANARAYAN MOHAPATRA
144	17186/2023 WP(C)/35548/2023	JYOTIRMAYEE KAMILA-MP	SUJATA JENA
145	17187/2023 WP(C)/35555/2023	THANKAPPAN SUNNY-MP	BAURIBANDHU CHAMPATIRAY
146	17188/2023 WP(C)/34697/2023	SOMALIKA DASH-MP	BRAHMANANDA TRIPATHY
147	17189/2023 WP(C)/35559/2023	BIJAY KUMAR DAS-MP	PRAVASH CHANDRA JENA
148	17190/2023 WP(C)/35561/2023	SITAKANTA NAYAK-MP	TIRTH KUMAR SAHU
149	17191/2023 WP(C)/34861/2023	M/S. JIT MULTILAYERS PVT. LTD., CUTTACK-MP	
150	17192/2023 WP(C)/35565/2023	PRAVAKAR SAHOO-MP	TIRTH KUMAR SAHU
151	17193/2023 WP(C)/35567/2023	LOKANATH DASH-MP	TIRTH KUMAR SAHU
152	17194/2023	BASANT SATAPATHY-MP	TIRTH KUMAR SAHU

153	WP(C)/35571/2023 17195/2023	MANASHMITA KUMAR-MP	
154	WP(C)/33648/2023 17196/2023	ANIL KUMAR BISWAL-MP	SIDHESWAR MALLIK
155	WP(C)/35573/2023 17197/2023	KALANDI CHARAN DASH @ KALANDI DASH-MP	TIRTH KUMAR SAHU
156	WP(C)/35575/2023 17198/2023	SRIKANTA NAYAK-MP	TIRTH KUMAR SAHU
157	WP(C)/35579/2023 17199/2023	SUMANTA MOHANTY-MP	SUDHIR KUMAR MALLICK
158	WP(C)/35583/2023 17200/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
159	WP(C)/35584/2023 17201/2023	RABINARAYAN PRASAD KAMILA-MP	BIBHUTI BHUSAN SWAIN
160	WP(C)/35586/2023 17202/2023	PRIYANKA PRIYADARSHINI ROUT-MP	BHABANI SANKAR TRIPATHY (1)
161	WP(C)/35587/2023 17203/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
162	WP(C)/35588/2023 17204/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
163	WP(C)/35592/2023 17205/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
164	WP(C)/35596/2023 17206/2023	PRANAB RATH-MP	
165	WP(C)/32809/2023 17207/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
166	WP(C)/35600/2023 17208/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
167	WP(C)/35603/2023 17209/2023	M/S ARYAN INFRASTRUCTURE-MP	ANAM CHARAN PANDA
168	WP(C)/35607/2023 17210/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
169	WP(C)/35610/2023 17211/2023	ASHOK KUMAR AGRAWAL-MP	JYOTI RANJAN DEO
170	WP(C)/35609/2023 17212/2023	PREMANANDA MUDULI-MP	BIBHUTI BHUSAN SWAIN
171	WP(C)/35611/2023 17213/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
172	WP(C)/35612/2023 17214/2023	ARUNa KUMAR MOHANTY-MP	M/S.SISIR DAS
173	WP(C)/26320/2017 17215/2023	KALYANI DAS-MP	SAMEER KUMAR DAS
174	WP(C)/35615/2023 17216/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
175	WP(C)/35616/2023 17217/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
176	WP(C)/35618/2023 17218/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
177	WP(C)/35621/2023 17219/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
178	WP(C)/35624/2023 17220/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
179	WP(C)/35626/2023 17221/2023	PRAFULLA KUMAR NAYAK-MP	PRAVAT KUMAR NAYAK
180	WP(C)/35627/2023 17222/2023	BADRI NARAYAN MOHANTY-MP	MANAS PATI
181	WP(C)/30287/2023 17223/2023	SANTOSH KUMAR SAHOO-MP	
182	WP(C)/27655/2023 17224/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
183	WP(C)/35629/2023 17225/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
	WP(C)/35632/2023		

184	17226/2023 WP(C)/35634/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
185	17227/2023 WP(C)/32729/2023	NIRANJAN BASANTIA-MP	DEVI PRASAD DASH
186	17228/2023 WP(C)/35636/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
187	17229/2023 WP(C)/35638/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
188	17230/2023 WP(C)/35643/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
189	17231/2023 WP(C)/35646/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
190	17232/2023 WP(C)/35650/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
191	17233/2023 WP(C)/35654/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
192	17234/2023 WP(C)/35658/2023	SRIKANTA DAS-MP	SURYAKANTA DWIBEDI
193	17235/2023 WP(C)/35661/2023	NIHAR RANJAN PATI-MP	JAGABANDHU SAHU
194	17236/2023 WP(C)/35662/2023	YUDHISTHIRA PATRA-MP	SURYAKANTA DWIBEDI
195	17237/2023 WP(C)/35663/2023	GOVINDA CHANDRA SAHANI-MP	SATYARANJAN MOHAPATRA
196	17238/2023 WP(C)/35665/2023	LAMBODHAR DAS-MP	SURYAKANTA DWIBEDI
197	17239/2023 WP(C)/31336/2023	MANASA MANASWINI-MP	SANGRAM JENA
198	17240/2023 WP(C)/35655/2023	M/S SANJIT DUTTA, KENDRAPARA-MP	SANDEEP KUMAR JENA
199	17241/2023 WP(C)/35667/2023	HRUSIKESH BARIK-MP	SATYARANJAN MOHAPATRA
200	17242/2023 WP(C)/35668/2023	M/S ARYAN INFRASTRUCTURE PVT. LTD.-MP	ANAM CHARAN PANDA
201	17243/2023 WP(C)/35660/2023	SASHIKALA JOSHI @ SASHIKALA SHARMA-MP	RAJENDRA NARAYAN ROUT
202	17244/2023 WP(C)/35671/2023	SRINIBAS NAYAK-MP	SATYARANJAN MOHAPATRA
203	17245/2023 WP(C)/35670/2023	RAKESH KUMAR BEHERA-MP	SUBHANKAR ROUT
204	17246/2023 WP(C)/35673/2023	PREMCHAND SAHANI-MP	SATYARANJAN MOHAPATRA
205	17247/2023 WP(C)/35505/2023	SURJYA NARAYAN PRADHAN-MP	PRASANNA KUMAR MISHRA
206	17248/2023 WP(C)/35674/2023	M/S SUSANTA KUMAR PARIJA, CUTTACK-MP	SANDEEP KUMAR JENA
207	17249/2023 WP(C)/35675/2023	M/S ARIHANT ENGINEERING ACADEMY, BBSR-MP	SANDEEP KUMAR JENA
208	17250/2023 WP(C)/21378/2023	SITAKANTA MAJHI-MP	
209	17251/2023 WP(C)/35678/2023	NIHARKANTI DEURI-MP	TRILOCHAN PANIGRAHI
210	17252/2023 WP(C)/35681/2023	SANTOSH KUMAR PRADHAN-MP	UMAKANTA MISHRA
211	17253/2023 WP(C)/34644/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
212	17254/2023 WP(C)/34646/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
213	17255/2023 WP(C)/34730/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
214	17256/2023 WP(C)/34873/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
215	17257/2023	SASMITA MAJHI-MP	BIBEKANANDA MAHAPATRA

216	WP(C)/35684/2023 17258/2023	B.SRI NIVAS PATRA-MP	BIRANCHI NARAYAN MOHANTY
217	WP(C)/34221/2023 17259/2023	MAHARUDRA JHA-MP	RAMDAS ACHARY
218	WP(C)/35689/2023 17260/2023	ANIRUDHA SWAIN-MP	SUKANTA KUMAR NAYAK
219	WP(C)/35630/2023 17261/2023	GHANASHYAM PATRA-MP	M/S.M.C.JENA, M/S. A.K.ROUT, J.NAYAK, S.K.KARARI
220	WP(C)/11965/2015 17262/2023	SUVENDU KUMAR ROUTRAY-MP	JITENDRA KUMAR MISHRA (2)
221	WP(C)/35712/2023 17263/2023	DR. ASHOK KUMAR BEHERA-MP	RAMANI KANTA PATTANAIAK
222	WP(C)/24138/2023 17264/2023	PIUSHA RANJAN PARIDA-MP	DR. BINODA KUMAR MISHRA
223	WP(C)/6841/2022 17265/2023	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA, M/S S.D. ROUTRAY, J.E
224	WP(C)/6837/2022 17266/2023	BABURAM MOHANTA-MP	BIJAYA KUMAR BEHERA 1
225	WP(C)/35715/2023 17267/2023	CHANDRAMANI BISOI-MP	GHANASHYAM DASH
226	WP(C)/35716/2023 17268/2023	SURENDRA KUMAR SWAIN-MP	PRABHU PADARBINDA PARIDA
227	WP(C)/35719/2023 17269/2023	SRI CHAITANYA MAHAPRABHU, JAJPUR-MP	GHANASHYAM DASH
228	WP(C)/35721/2023 17270/2023	MANGAL SINGH-MP	
229	WP(C)/29806/2022 17271/2023	BALARAM PRADHAN-MP	SUSANTA KUMAR NAYAK
230	WP(C)/38627/2021 17272/2023	ABDUL SAMIM AKHTAR-MP	
231	WP(C)/20566/2022 17273/2023	ANJALI PATI-MP	DEEPAK KUMAR SAMANTARAY
232	WP(C)/35723/2023 17274/2023	TRILOCHAN MISHRA-MP	DEEPAK KUMAR SAMANTARAY
233	WP(C)/35725/2023 17275/2023	GURU CHARAN BEHERA-MP	SRINIVAS MOHANTY
234	WP(C)/35733/2023 17276/2023	MADHURI HAZARI-MP	DEEPAK KUMAR SAMANTARAY
235	WP(C)/35735/2023 17277/2023	RAMESH CHANDRA BHOI-MP	PRASANTA KUMAR MISHRA
236	WP(C)/35741/2023 17278/2023	SANDHYARANI MISHRA-MP	DEEPAK KUMAR SAMANTARAY
237	WP(C)/35739/2023 17279/2023	DR. SIDHARTHA HAZARI-MP	SANJAY KUMAR DAS
238	WP(C)/35743/2023 17280/2023	MD. MOJIB @ SK.ABDUL MOJIB-MP	ISRAIL KHAN
239	WP(C)/35745/2023 17281/2023	SURENDRA KUMAR SAHOO-MP	BHABANI SHANKAR RAYAGURU
240	WP(C)/11719/2023 17282/2023	PRASANT KUMAR PATNAIK-MP	VENUGOPAL MAHAPATRA
241	WP(C)/35746/2023 17283/2023	KHAGESWAR MALLICK-MP	MAHESWAR MOHANTY
242	WP(C)/35747/2023 17284/2023	SK. ABDUL MOJIB-MP	ISRAIL KHAN
243	WP(C)/35748/2023 17285/2023	KHAGESWAR MALLICK-MP	MAHESWAR MOHANTY
244	WP(C)/35747/2023 17286/2023	PRAFULLA KUMAR SARANGI-MP	SOUMYA DEV RAY
245	WP(C)/15885/2023 17287/2023	GHENU HANTAL-MP	SUBHASREE MOHANTY
246	WP(C)/35749/2023 17288/2023	BANDHU HANTAL-MP	SUBHASREE MOHANTY
	WP(C)/35750/2023		

247	17289/2023 WP(C)/35752/2023	SUSHANTA KUMAR ROUT-MP	SUBHASREE MOHANTY
248	17290/2023 WP(C)/35751/2023	SUBANI RANA-MP	KARTIK CHANDRA TRIPATHY
249	17291/2023 WP(C)/15766/2023	PARADEEP PHOSPHATES LTD., BBSR-MP	S.SATYAKAM
250	17292/2023 WP(C)/35753/2023	SIBA DALAI-MP	SUBHASREE MOHANTY
251	17293/2023 WP(C)/35755/2023	MAHESWARA SAHOO-MP	PRADEEP KUMAR DAS
252	17294/2023 WP(C)/35757/2023	SANTOSINI KUJUR-MP	SUBHASREE MOHANTY
253	17295/2023 WP(C)/35758/2023	PRANAB GANGULY-MP	ASHOK KUMAR MOHAPATRA 1
254	17296/2023 WP(C)/35760/2023	BABI KHILLA-MP	SUBHASREE MOHANTY
255	17297/2023 WP(C)/35756/2023	KAILASH CHANDRA JENA-MP	PRADEEP KUMAR DAS
256	17298/2023 WP(C)/35762/2023	CHAITANYA KIRSANI-MP	SUBHASREE MOHANTY
257	17299/2023 WP(C)/35759/2023	HEMALATA MAHAPATRA-MP	PRADEEP KUMAR DAS
258	17300/2023 WP(C)/35763/2023	IPICOL, BBSR-MP	MRINALINI PADHI
259	17301/2023 WP(C)/35764/2023	GURUNATH KUASI-MP	SUBHASREE MOHANTY
260	17302/2023 WP(C)/35761/2023	PRANABANDHU KHATUA-MP	PRADEEP KUMAR DAS
261	17303/2023 WP(C)/35765/2023	HRUDANANDA SAHOO-MP	PRADEEP KUMAR DAS
262	17304/2023 WP(C)/35766/2023	SRINIBAS LENKA-MP	PRADEEP KUMAR DAS
263	17305/2023 WP(C)/35767/2023	RAMESH BHOMRAJ-MP	PRADEEP KUMAR DAS
264	17306/2023 WP(C)/35768/2023	BABAJI CHARAN SWAIN-MP	PRADEEP KUMAR DAS
265	17307/2023 WP(C)/35769/2023	RAMESH CHANDRA SAHOO-MP	PRADEEP KUMAR DAS
266	17308/2023 WP(C)/35770/2023	BIDYADHAR JENA-MP	PRADEEP KUMAR DAS